

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5411
TO BE ANSWERED ON 06.04.2017

SIZE OF HOUSES UNDER PMAY

5411. SHRI RATTAN LAL KATARIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has launched separate Pradhan Mantri Awas Yojana (PMAY) for the people living in villages on the lines of urban scheme and if so, the details thereof;
- (b) whether one crore houses are likely to be constructed in the next three years under the said scheme and if so, the details thereof;
- (c) whether the size of houses has been increased from 20 square meters to 25 square meters under the said scheme and if so, the details thereof;
- (d) whether the amount of assistance has been increased to 1 lakh 20 thousand under this scheme;
- (e) if so, the details thereof; and
- (f) the funds allocated and released under the said scheme as on 31st December, 2016?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): To achieve the objective of 'Housing for All by 2022', the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been re-structured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) which aims to provide pucca house with basic amenities to all houseless households and households living in kutcha and dilapidated house in rural areas of the country. The salient features of PMAY-G are as under:

- (i) Providing assistance for construction of 1.00 crore houses in rural areas in the first phase (from 2016-17 to 2018-19).
- (ii) Enhancement of unit assistance from Rs. 70,000 to Rs.1.20 lakh in plain areas and from Rs. 75,000 to Rs.1.30 lakh in NE States/hilly States/difficult areas including IAP districts.
- (iii) Identification of beneficiaries based on the housing deficiency and other social deprivation parameters using data from Socio Economic and Caste Census (SECC), 2011 and as verified by the Gram Sabha.
- (iv) The minimum house size enhanced from the existing 20 sq.mt. to 25 sq.mt. including a dedicated area for hygienic cooking.
- (v) Provision of toilets at Rs. 12,000 from Swachh Bharat Mission (SBM) or any other dedicated financing source, including MGNREGS.
- (vi) 90/95 days unskilled wage labour under MGNREGS over and above the unit assistance cost.
- (vii) If the beneficiary so chooses, he/she will be facilitated to avail loan from Financial Institutions for an amount upto Rs. 70,000.

(f) :The funds allocated and released under PMAY-G as on 31st December, 2016 are Rs. 2557740.00 lakh and Rs. 1427737.44 lakh respectively.

